

ITEM NO.9 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 39/2022

MOHAMMAD AZAM KHAN Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

Date : 08-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Lzafeer Ahmad B F, AOR  
Mr. Nizam Pasha, Adv.  
Mr. Jubair Ahmed Khane, Adv.  
Mr. Aditya Samaddar, Adv.  
Mr. Ahmad Ibrahim, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

This writ petition has been filed for grant of  
interim bail to the petitioner in the following  
cases:

(i) Case Crime No.02/2018, dated 25.04.2018  
registered under Sections 409, 420, 120B, 201  
IPC and Section 13(1) of the Prevention of  
Corruption Act, 1988 at Police Station SIT,  
Sadar, Lucknow, UP.;

(ii) Case Crime No. 79/2019 dated 01.02.2019  
under Sections- 500, 505 I.P.C. registered at  
Police Station - Hazratganj, Lucknow, UP;and

(iii) Case Crime No. 312/2019 dated 19.08.2019 under Sections 420, 467, 468, 471, 447, 201 & 120-B I.P.C. and Section 3 of The Prevention of Damage to the Public Property Act, 1984 registered at Police Station Azeem Nagar, Rampur, UP.

Mr. Kapil Sibal, learned senior counsel appearing for the petitioner submitted that FIRs are registered just before elections and most of them relate to events that occurred long back. The applications filed for bail are being adjourned and the petitioner is suffering in jail due to FIRs registered on false and frivolous grounds.

The petitioner is at liberty to approach the concerned court and request for expeditious disposal of the bail applications.

Needless to mention that the Court shall dispose of the bail applications expeditiously.

The writ petition is dismissed. Pending application(s), if any, shall stand disposed of.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master